

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
( Office of the Registrar General at Jammu)

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**ORDER**

No: 1095 of 2021/RG  
Dated: 16/11/2021  
Subject: Nomination of Judicial officers for training programmes to be conducted by J&K Judicial Academy on 20<sup>th</sup> Nov 2021 and 27<sup>th</sup> Nov 2021.

The Judicial officers as per Annexure "A" and Annexure "B" are hereby nominated to participate in the training programmes tabulated as under being conducted by J&K State Judicial Academy at Jammu :-

S. No.	Topic	Date & Time	Nominated officers
1.	Refresher Training programme on: A) Charge and Discharge in Sessions Trails: B) Recording of evidence, Examination – in- Chief, Cross Examination, Power of Judges to put question u/s 165 Evidence Act.	20 <sup>th</sup> Nov, 2021  10:30 AM	As per Annexure- A
2.	One day Special Training programme on : a) Cannons of Judicial Ethics: b) Code of Conduct for Judicial Officers- Relations with Superiors/ Bar and Staff/Litigants. c) Exercise of Power u/s 156 (3) CrPC. d) Grant of Interim Injunctions and Appointment of Receiver. e) Punctuality, unnecessary adjournment of cases and consequences of shortfall in disposal in their service career.	27 <sup>th</sup> Nov, 2021  10.30 AM	As per Annexure- B

By Order

  
(Jawad Ahmed)

Registrar General

Dated: 16-11-2021

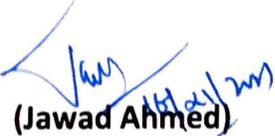
No: 48106-18/RG/GS  
Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
4. Secretary to Hon'ble Mr Justice Sindhu Sharma.
5. Secretary to Hon'ble mr Justice Sanjay Dhar.
6. Secretary to Hon'ble Mr Justice Javed Iqbal Wani.

..... For information of their Lordship's

- 7 Director, J&K Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers, accordingly.
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
9. Judicial officers as per Annexure 'A" and "B"
10. CPC e-Court, High Court of J&K and Ladakh.
11. Chief Librarian, High Court of J&K , Jammu/Srinagar.

.....for information and maintaining the record of the same.

  
**(Jawad Ahmed)**  
**Registrar General**

## ANNEXURE- A

### List of District & Sessions Judge for Training Programme on 20<sup>th</sup> November, 2021

S.No.	Name of the officer	Place of Posting
1.	Mr. Rajesh Sekhri	Member J&K Special Tribunal Jammu
2.	Mr. R.K Wattal	Chairman, J&K Sales Tax Appellate Tribunal
3.	Mr. Sanjeev Gupta	Special Judge Anti corruption (CBI) Jammu
4.	Ms. Bala Jyoti	P.O J&K Labour & Industrial Tribunal
5.	Mr. Ashok Kumar Shavan	Principal District & Sessions Judge Poonch
6.	Mr. Ravinder Nath Wattal	Principal District & Sessions Judge Reasi
7.	Mr. Yash Paul Kotwal	Principal District & Sessions Judge Kishtwar
8.	Ms. Sonia Gupta	Principal District & Sessions Judge Samba
9.	Mr. Rajinder Saproo	2 <sup>nd</sup> Addl. District & Sessions Judge Jammu
10.	Ms. Kalpana Revo	Addl. District & Sessions Judge Rajouri
11.	Mr. S.C Kattal	Addl. District & Sessions Judge Udhampur
12.	Mr. Khalil Ahmed Chowdhary	P.O Fast Track Court Jammu
13.	Mr. Ritesh Kumar Dubey	Addl. District & Sessions Judge Anti-Corruption Jammu
14.	Mr. Mehmood Ahmed Chowdhary	Addl. D&S Judge Doda
15.	Ms. Kamlesh Pandita	Addl. District & Sessions Judge Kathua
16.	Mr. R.S Jasrotia	P.O. MACT Jammu
17.	Mr. Sarfraz Hussain Shah	Addl. District Judge (Bank Cases) Jammu
18.	Mr. Balbir Lal	P.O Fast Track Court for POCSO Cases Jammu
19.	Ms. Kusam Lata Pandita	Principal Judge, Family Court Jammu
20.	Mr. Surinder Singh	P.O Fast Track Court (Cases against women including rapes) Ramban
21.	Mr. Om Prakash Thakur	One Man Forest Authority on deputation
22.	Mr. Surjeet Singh Bali	Addl. District & Sessions Judge, Matrimonial Cases Jammu

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**Annexure - B**  
**List of Munsiffs of Jammu Province**  
**for Training Programme on 27<sup>th</sup> November, 2021**

S.No.	Name	Designation
1.	Ms. Arti Devi	Munsiff Billawar
2.	Ms. Jyoti Bhagat	Principal Magistrate Juvenile Justice Board, Jammu
3.	Ms. Girja Shavan	Munsiff Hiranagar
4.	Mr. Shafiq Ahmed Malik	Munsiff Add. MM Surankote
5.	Ms. Rajni Bhagat	3 <sup>rd</sup> Add. Munsiff Jammu
6.	Mr. Brij Raj Singh	District Mobile Magistrate (Traffic) Kathua
7.	Mr. Sandeep Singh Sen	Munsiff, Katra
8.	Ms. Shabnam Sheikh	Forest Magistrate Jammu
9.	Mr. Shafeeq Ahmed	District Judicial Mobile Magistrate (T) Udhampur
10.	Ms. Kamiya Singh Andotra	Munsiff Udhampur
11.	Ms. Rimpi Rani	Sub Registrar Jammu
12.	Mr. Babar Hussain	District Mobile Magistrate (Traffic) Doda
13.	Mr. Ch. Ghulam Murtaza	District Mobile Magistrate (Traffic) Rajouri
14.	Mr. Sidhant Vaid	Munsiff R.S. Pura
15.	Ms. Amandeep Kour	Munsiff Chenani
16.	Ms. Shama Sharma	Munsiff Basohli
17.	Ms. Priyanka Mahajan	Munsiff Majalta
18.	Ms. Maleeka Sharma	Munsiff Mahanpur
19.	Ms. Ananta Raina	Munsiff Bishnah
20.	Ms. Meera Bangotra	Munsiff Kalakote
21.	Ms. Asma Choudhary	Add. Mobile Magistrate Reasi
22.	Ms. Urvashi Raina	Munsiff, Jammu
23.	Mr. Anjeet Singh	Munsiff, Ukhral
24.	Ms. Suhasni Vasisatha	Addl. Special Mobile Magistrate R.S. Pura
25.	Mr. Tarun Mahajan	Munsiff, Budhal
26.	Mr. Rohit Sharma	Munsiff, Gool
27.	Ms. Rashi Verma	Addl. Munsiff, Samba
28.	Ms. Shilpa Dogra	Munsiff, Sundarbani
29.	Ms. Poonam Gupta	Munsiff, Samba
30.	Ms. Neena Thakur	Addl. Special Mobile Magistrate, Doda
31.	Ms. Himani Parihar	Munsiff Akhnoor
32.	Mr. Ahtzaz Ahmed	Munsiff, Bani
33.	Ms. Saloni Anand	Munsiff, Banihal
34.	Ms. Cheena Sumbria	Addl. Special Mobile Magistrate, Thanmandi
35.	Ms. Bhanu Bhasin	Addl. Mobile Magistrate (Traffic), Jammu
36.	Ms. Shazia Chowdhary	Munsiff, Mendhar
37.	Ms. Mahjabeen Akhter	Munsiff, Kishtwar
38.	Mr. Mahavir Singh	Munsiff, Mahore
39.	Mr. Arvind Manhas	Munsiff, Gandoh Bhalessa
40.	Ms. Arusa Chowdhary	Munsiff, Ramban

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